

1	2	3	4	5
9.	Jabalpur	1 (15.9.1998)	1 (15.10.1998)	—
10.	Jodhpur	—	1 (5.11.1996)	—
11.	Jaipur	—	1 (1.4.1998)	—
12.	Patna	1 (27.9.1998)	1 (4.2.1997)	—
13.	Chennai	—	1 (26.9.1998)	—
14.	Bangalore	—	1 (1.12.1998)	—
Total		4	14	2

[Translation]

Construction Of Dam

3867. SHRI H. P. SINGH : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have cleared the proposal to construct a dam across the river of Sone in Bihar for power generation recently;

(b) if so, the details thereof; and

(c) the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) and (c) Do not arise.

[English]

Small Hydel Power Stations

3868. SHRI MULLAPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to permit setting up of small hydel power station in villages, under Voluntary Organisation or Panchayat that do not pose any threat to ecology and environment;

(b) whether any such station have been set up in the State of Kerala; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Ministry of Non-conventional Energy Sources is encouraging setting up of small hydel power stations by Non-Governmental Organizations, local bodies, apart from Government, public and private sectors.

(b) and (c) In the State of Kerala, Meenvalom small hydel project in Palakkad district has been allotted to the Palakkad Zilla Panchayat for implementation. Requests for allotment of small hydel schemes received from the Kannur, Kozhikode, and Malappuram Zilla Panchayats are under consideration of the Kerala Government. So far, no such station has been set up in Kerala.

Vigilance Department of Kendriya Bhandar

3869. DR. BIZAY SONKAR SHASTRI : Will the PRIME MINISTER be pleased to state:

(a) the number of employees of the Kendriya Bhandar found involved in irregularities and corruption cases during the last three years;

(b) if so, the details thereof and the action taken against them;

(c) whether the Government propose to strengthen the vigilance system in Kendriya Bhandar;

(d) if so, the steps taken/proposed to be taken in this regard; and

(e) the number of cases relating to Kendriya Bhandar pending with vigilance Department at present alongwith the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Complaints had been received against 67 employees. The complaints related to matters like:

- i) Overcharging from the customers.
- ii) Interpolation/overwriting in store issue notes.
- iii) Shortage/pilferage of stock.
- iv) Less weighment of ration articles.